

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 306
IB-425/ND/2019
New IA-3330/2024

IN THE MATTER OF:

M/s. Italimpianti Orafi Spa ... **Applicant/Petitioner**

Versus

M/s. Green world International Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Kislaya Mishra, Adv. Nikhil Maan, Adv.
Sahil Nagpal, Adv. Ishika Jain,
Adv. Pragati Singh, Adv. Tanvi Jain

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3330/2024: For the reasons stated therein, **the IA is allowed** and the period of liquidation process is extended by 120 days w.e.f. 29.04.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)